

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

101(ND)14

CORAM:

PRESENT: MR. L.N. GUPTA  
HON'BLE MEMBER(T)

MS. INA MALHOTRA  
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.02.2020

NAME OF THE COMPANY: Sh. Jasmohan Singh V/s. M/s. M.S. Koldhold  
Industries Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397-398

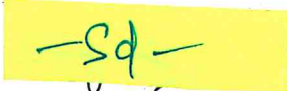
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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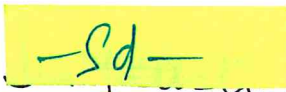
Present for the Petitioner: Mr. Sourabh Gupta, Mr. Puneet Yadav & Mr.  
Tarun Arora, Advocates

Present for the Respondent: Mr. Avinash Sharma, Advocate

**ORDER**

No time left. Renotify this case on 18<sup>th</sup> February, 2020.

  
(L.N. Gupta)  
Member (T)

  
(Ina Malhotra)  
Member (J)